

Applied Economic Research has revealed that about 50-55 per cent of disease care are treated by private practitioners.

(c) Under Delhi Nursing Homes Registration Act, 1953 and Rules framed thereunder, nursing homes are required to maintain certain laid down standards in respects of space facilities, drugs and medicines and para—medical staff etc. Delhi Administration propose to amend the Delhi Nursing Homes Rules, 1966 to, *inter alia*, provide for display of list of charges levied by the private Nursing Homes for various services offered by them.

Mood Banks in the country

1807. SHRI M. M. HASHIM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what steps are being taken to improve and standardise the working of blood banks all over the country;

(b) whether any financial assistance would be offered to various States in this regard; and

(c) whether in view of the alarming reports of infected blood being distributed, what emergency measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHA-RTHA): (a) Government of India is implementing a Scheme for prevention of infection and strengthening of blood banks in the country. All the Government managed blood banks are being modernised in a phased manner.

(b) Funds have already been released to various State/UT Governments for modernising 138 blood banks and also for HIV testing facilities.

(c) for ensuring blood safety, 128 zonal blood testing centres have been established in State capitals and major cities with linkages to blood banks. 52 more zonal blood testing centres are being established. Rapid Testing Facilities for smaller blood banks at District level will be provided. Training of all Medical and Para Medical personnel working in Blood Banks is also being taken up.

Hospital Consultancy Services Corporation

1808. SHRI M. M. HASHIM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) what is the role and functions of the Hospital Consultancy Services Corporation; and

(b) whether there is any proposal to scrap the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) The role of Hospital Consultancy Services Corporation is to provide consultancy for Hospital and Health Care Projects within the country and in other developing countries. Its main functions are:—

1. To carry feasibility studies and prepare project report;
2. To prepare architectural designs and undertake construction of and supply equipment to the hospitals in turn-key basis;
3. To provide medical as well as para medical manpower and training facilities;
4. To advise on organisational set up and management system and to assess manpower requirements of the institutions over a period of time;
5. To foster and maintain close liaison and reoperation, with various National, International